

State Government. It is not for the Government of India to speak on the FSI. But the National Urban Housing and Habitat Policy expects the involvement of all stakeholders, including private sector. As you know, the Government has launched the Rajiv Awas Yojana and the final contours, as I said earlier, are being formulated. Even yesterday, there was a meeting of the HUPA Ministry with the PMO and the Planning Commission. It is a very, very ambitious and big programme. We have the Deepak Parikh Committee in hand. It is being formulated. I have no doubt that the problems of slums like the Dharavi will be taken up. But the main question is that the initiative has to come from the State. The Centre will give help to those States which are prepared to give property titles to the slum dwellers. Without that, there is no point of development. Sir, you may be aware that in Maharashtra we are already having two schemes, BSUP and IHSDP, for replacing slums. In Maharashtra alone, an additional Central assistance of Rs. 4,503 crores has been provided by the Centre to build pucca houses in place of slums. So, the work is going on. But the problem is very, very huge and needs the involvement of all stakeholders in the matter.

श्री मोहम्मद अली खान: थैंक्यू, चेयरमैन सर। चूंकि मंत्री जी का ताल्लुक आंध्र प्रदेश से है और इन्होंने हैदराबाद शहर की तरक्की के लिए अर्बन डेवलपमेंट से काफी पैसा खर्च किया है एवं आगे के लिए इन्होंने कुछ प्लानिंग बनाई है। एक साल पहले हैदराबाद शहर ग्रेटर हैदराबाद में तब्दील हुआ और अब इसका रकबा 50 किलो मीटर तक बढ़ गया है। सतहे-गुरबत से जो लोग इस हलके में आए हैं, कई म्यूनिसिपैलिटीज ग्रेटर हैदराबाद के अन्दर आए हैं, मैं मंत्री जी से यह जानना चाहता हूँ कि उन्होंने NUHHP के तहत आन्ध्रप्रदेश सरकार से बात करके उनके लिए कोई प्लान बनाया है? यदि बनाया है तो उसके लिए कितना फंड ऐलॉट किया है?

SHRI SAUGATA RAY: Sir, under the Basic Services to the Urban Poor Programme, for Hyderabad, Rs. 379.81 crores of additional Central assistance has been released. For Vijayawada, Rs. 180.62 crores of additional Central Assistance and for Visakhapatnam, Rs. 186.62 crores of additional Central assistance has been released under the Basic Services to the Urban Poor Programme. In the case of Andhra Pradesh, the total amount given from JNNURM for slum development under BSUP is Rs. 2011 crores. I would also like to inform him that we have launched a special programme called the Interest Subsidy Scheme for housing the urban poor. Andhra Pradesh has invited applications; they are already planning for 2 lakh applications under the Interest Subsidy Scheme. So, we have taken up the question of replacing slums, in a big way, in Andhra Pradesh, as I have just stated.

JNNURM in Jammu and Kashmir

*583. SHRI G.N. RATANPURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of Central assistance provided under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to different cities of the country during the last five years;

(b) the details of Central assistance provided for development of medium and small towns in Jammu and Kashmir; and

(c) whether any project submitted by Jammu and Kashmir (J&K) State for development of infrastructure in any town is under consideration or the same has been rejected by Government?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) A Statement is laid on the Table of the Sabha.

Statement

(a) The details of Central assistance provided to different cities of the country during the last five years under Urban Infrastructure and Governance (UI&G), Basic Services to Urban Poor (BSUP), Urban Infrastructure Development Scheme in Small and Medium Towns (UIDSSMT) and Integrated Housing and Slum Development Programme (IHSDP) — components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), are as follows:—

(Rs. in crores)

Scheme	Mission period Additional Central Assistance (ACA) allocation	Total ACA committed	ACA released
BSUP	16356.35	13473.12	5088.11
IHSDP	6828.31	6447.36	3361.78
UI&G	31500.00	27236.64	12351.84
UIDSSMT	11400.00	10423.55	6836.51

(b) The details of Central assistance provided for development of medium and small towns in Jammu and Kashmir is as under:—

(Rs. in crores)

Scheme	Mission period Additional Central Assistance (ACA) allocation	Total ACA committed	ACA released
UIDSSMT	35.45 (Original 7-year allocation)	362.94	183.54
IHSDP	117.34	84.59	39.53

(c) As regards UI&G, one DPR for “Augmentation of Water Supply Scheme of Greater Jammu” has been appraised for a cost of Rs. 382.84 crore. This project could not be considered due to availability of only Rs. 45.00 crore of Additional Central Assistance for the State. State

Government has been requested to physically and financially phase this project. The State Government has reported that it will submit a new proposal for Solid Waste Management for Jammu City. As regards UIDSSMT, six projects, with the following details, are pending with the State for want of technical compliance/modified Detailed Project Reports (DPRs):—

(Rs. lacs)

Sl. No.	Name of Town/ Projects	Component of project	Project cost approved by SLSC
1.	Sopore Town	Sewerage and Drainage	4315.22
2.	Anantnag Town	Sewerage and Drainage	3618.00
3.	Baramulla Town	Water Supply	4207.00
4.		Sewerage and Drainage	4311.88
5.	Kupwara Town	Sewerage and Drainage	1459.00
6.	Ganderbal Town	Sewerage and Drainage	3711.00
TOTAL:			21622.10

SHRI G.N. RATANPURI: Sir, my State, Jammu and Kashmir, has seen a lot of destruction during the last 20 years. While the rest of the country was marching ahead, we were going backwards. When we speak of renewal and reconstruction, priority should be given to areas which have seen most of the destruction. A study conducted by the Supreme Court of India, recently, has found that there has been a dismal performance in implementation of different Centrally-sponsored schemes. Even under the Prime Minister's Reconstruction Programme, the funds allotted to them, which were to be utilized by the Central Government Departments and PSUs, have not been fully utilized. Only a portion of it has been utilized. I would request the Minister to tell this august House whether he is inclined to extend the period of different mission schemes so that targets, which have been fixed, are achieved and dreams are realized.

SHRI SAUGATA RAY: Sir, as of now, the period of JNNURM, which was started in 2005, is ending in 2012. As of now, there is no proposal for extending the mission scheme. But I would inform the House that in Jammu and Kashmir, several programmes, both under Urban Infrastructure and Governance (UI&G) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) covering the smaller towns of Jammu and Kashmir are in operation. So, I would urge upon the hon. Members to see that their work is expedited. We are ready to release the funds whenever they are due to them.

SHRI G.N. RATANPURI: The Supreme Court study says that the Governments, both the Central and the State, have been taking excuse and refuge under the complex situation in the State. It is up to the Government to implement the schemes. The assurance given by the hon. Minister is contrary to what has been provided in the written answer. No funds have been

allotted; there is no mention of any funds allotted under the Urban Infrastructure Development and the Basic Services to Urban Poor. I would like to know the details of funds allotted for the city of Srinagar under JNNURM, which has seen most of the destruction.

SHRI SAUGATA RAY: Srinagar is covered under the UI&G of JNNURM. I may inform the House that many other towns of Jammu and Kashmir like the Akhnoor, Wadhwa, Doda, Kathua, Poonch, Samba, Sunderbani, Udhampur, Sopore, Anantnag, Baramulla, Kupwara and Ganderbal, are covered under the UI&G and UIDSSMT. I may also inform the hon. Member that the total amount allotted under BSUP, for replacing slums with pucca houses, for Srinagar is Rs. 257 crores.

SHRI SAUGATA RAY: An amount of Rs. 257 crores has already been sanctioned for Jammu and Kashmir.

DR. KARAN SINGH: Sir, from time to time, the Prime Minister announces special package for Jammu and Kashmir. I would like to know from the Minister whether in this special package the improvement of urban infrastructure both in Jammu, Kashmir and Ladakh is included. If so, why should there be shortage of funds?

SHRI SAUGATA RAY: Could you kindly repeat the question, Sir?

DR. KARAN SINGH: What I said was that, from time to time, the Prime Minister announces a special package for Jammu and Kashmir. Now, I would have thought that that package would include urban regeneration. There was some talk here about shortage of funds and shortage of the capacity of the State Government to fulfill those requirements. I just wanted to know from the Minister whether there was any shortage of funds or whether it was the inability of the State Government to undertake these projects.

SHRI SAUGATA RAY: Sir, I may inform that there is no special package for any State under the JNNURM. However, the hon. Member would know that, of the total amount sanctioned, 90 per cent in the case of Jammu and Kashmir is provided by the Central Government. You would also be happy to know that the total money released under the UIDSSMT for Jammu and Kashmir is Rs. 183.54 crores. Only yesterday, 10 new projects under the UIDSSMT have been sanctioned for small towns in Jammu and Kashmir. Under the special package of Rs. 125 crores under the UIDSSMT, there are 17 projects in five towns including Sopore, Anantnag, Baramulla, Kupwara and Ganderbal and funds for 11 projects have already been released. So, you would notice that the Government of India is giving special attention to Jammu and Kashmir and trying to help the smallest of towns in Jammu and Kashmir.

श्री श्रीगोपाल व्यास: सभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि जम्मू-कश्मीर की सरकार से, घाटी में जो कश्मीरी पंडित रहते थे, उनको फिर से बसाने के लिए कितनी परियोजनाओं के प्रस्ताव मिले हैं, उनमें से कितने स्वीकृत हुए हैं एवं उसके लिए कितनी राशि प्रदान की गयी है?

SHRI SAUGATA RAY: Sir, the Ministry of Housing and Urban Poverty Alleviation does not deal with the problem of rehabilitation of Kashmiri Pundits. This is a national problem and I am sure that there are competent and senior Ministers to reply to this question.

श्री महेन्द्र मोहन: सभापति महोदय, मैं माननीय मंत्री जी से यह जानना चाहूँगा कि JNNURM के अंतर्गत उत्तर प्रदेश के किन-किन शहरों में और कितने रुपये दिये गये हैं? इसके लिए जो schemes sanction की जाती हैं, क्या उनके implementation को देखा जा रहा है? क्योंकि, वहाँ जो भी कार्य हो रहे हैं उनकी क्वालिटी बहुत खराब है और उसके कारण वहाँ जो भी पैसा लगाया जा रहा है, वह बर्बाद हो रहा है। इसके बारे में मैं जानकारी चाहता हूँ।

SHRI SAUGATA RAY: Sir, though this question is related specifically to Jammu and Kashmir, I would still like to respond by saying that in Uttar Pradesh under the UI&G, Urban Infrastructure and Governance, 33 projects have been sanctioned. The original allocation for them was Rs. 2119 crores and the total ACA committed was Rs. 2707 crores, of which a total ACA of Rs. 1139.37 crores have been released. This is only with regard to Urban Infrastructure and Governance which covers the million-plus cities.

There are other programmes like Urban Infrastructure Development Scheme for Small and Medium Towns, UIDSSMT, for which I can also give the figures for Uttar Pradesh. In Uttar Pradesh, the number of small towns and cities which are covered under UIDSSMT is 46, and the total number of projects under UIDSSMT is 64. So, Uttar Pradesh is being tackled in a big way as the most populous State.

Recovery of dues by HUDCO

*584. **SHRI NAND KISHORE YADAV:** Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question No. 2631 given in the Rajya Sabha on 20th April, 2010 and state:

(a) whether HUDCO has ensured that the loan amount was utilised for the purpose it was sanctioned for;

(b) whether HUDCO is aware that huge pendency of the payment due to State Infrastructure and Industrial Development Corporation of Uttarakhand Ltd. (SIDCUL) can get the entire land allotment cancelled rendering HUDCO's loan as Non-Performing Asset (NPA);

(c) the steps HUDCO has taken to ensure prepayment of the loan sanctioned to M/s Assotech Supertech (JV) for its metropolis project;

(d) whether the company has flatly refused to prepay the loan;

(e) the action proposed by HUDCO to recover its dues in this controversial project; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (f) A Statement is laid on the Table of the Sabha.

Statement

(a) The Housing and Urban Development Corporation Ltd. (HUDCO) has reported that out of the Rs. 100 crore loan sanctioned for the project for construction of residential flats at 'Metropolis City' at Pant Nagar, Rudrapur, an amount of Rs. 31.90 crore has been released. It